

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
STARRED QUESTION NO- 182
ANSWERED ON- 05/08/2026

ROAD SIGNAGE AND SAFETY MARKINGS

182. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken measures to improve road signage and safety markings on National Highways;
- (b) if so, the details thereof; and
- (c) the monitoring mechanism adopted?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 182 FOR ANSWER ON 05.08.2026, ASKED BY SHRI K.R.N. RAJESHKUMAR REGARDING ROAD SIGNAGE AND SAFETY MARKINGS.

(a) to (c) National Highways (NHs) works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works. Necessary road safety measures inter-alia includes provision of crash barriers, signage boards and safety markings, foot over bridges, etc. are taken up during design, construction, operation and maintenance stages. Road Safety Audit is carried out for the independent assessment of newly constructed roads before opening of the National Highways to commercial traffic. All identified road safety issues, including those related to road signage and markings, are addressed before the road is opened to the public. Subsequently, during the operation of the project highway, assessment is carried out at regular intervals to identify safety issues that may have emerged during operation stage and necessary remedial measures are taken in a time-bound manner.

As far as road signage and safety markings on National Highways are concerned all road signages and pavement markings, must strictly adhere to the Indian Roads Congress (IRC) codes viz. IRC:67 “Code of Practice for Road Signs” and IRC:35 “Code of Practice for Road Markings” as per extant guidelines.

Further, provisions have been incorporated into the Contract Agreement for NH projects to ensure the regular monitoring of various performance parameters pertaining to road signs and markings. The Agreement further requires the Contractor to carry out necessary rectification in a time-bound manner so as to maintain an optimum level of service.

National Highway Authority of India has recently launched the "AI Powered Dashcam Analytics Services" initiative to evaluate the visibility and performance of road signages, pavement markings, etc. and to ascertain if the signages and pavement markings are in accordance with standards, specifications and requirements in terms of the Contract or Concession Agreement.
